GOVERNMENT OF INDIA MINISTRY OFCOMMUNICATION AND INFORMATION TECHNOLOGY RAJYA SABHA QUESTION NO18.11.2010 ANSWERED ON UNSOLICITED CALLS AND SMSS .

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SHRI R.C. SINGH

Will the Minister of COALCOALCOALCOMMUNICATION AND INFORMATION TECHNOLOGY be pleased to state :-

(a) whether it is not a fact that unsolicited calls and SMSs are causing a lot of embarrassment and problems to the mobile subscribers;

(b) whether it is a fact that TRAI is formulating fresh regulations with regard to unsolicited calls and SMSs; and

(c) whether there are any plans for introducing `Do Call Register` in place of `Do Not Call Register`?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY

(SHRI SACHIN PILOT)

(a) to (c)Yes, Sir. The Ministry is aware of the problems of unsolicited calls and SMSs being received by subscribers. TRAI is currently reviewing the framework of Unsolicited Commercial Communications (UCC) Regulation. TRAI initiated the process for review of the UCC regulations through issue of a Consultation Paper on "Review of Telecom Unsolicited Commercial Communications Regulations" on 11th May, 2010 soliciting comments of various stakeholders. Open House Discussions were held besides meetings with some Telemarketers, Service Providers and Service Providers Associations. TRAI is currently examining various measures for revising and strengthening the framework.